(b) if so, whether the Department has gone into seemingly wide disparity in its price and the price of its parent model 5 ton truck chassis which is already on the Rate contract?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI 1QBAL SINGH): (a) and (b). A rate contract has been concluded by the D. G. S. & D. on 29th March, 1968 with M/s. Hindustan Motors Ltd. Calcutta, for their Bedford Model, full forward control light commercial chassis 120" wheel Base of 1--1½ ton capacity. This new model is based on this firm's single rear light commercial chassis 1½ ton capacity already included in the rate contract and whose prices etc., were duly approved by the Ministry of Industrial Development.

Rate contracts for similar light commercial chassis have also been concluded with the other two vehicles manufacturers. namely M/s. Premier Automobiles Ltd., Bombay for Dodge Fargo 119" Wheel Base chassis and with M/s. Standard Motor Products of India Ltd., Madras, for their Standard 20—One ton truck chassis.

Purchase of Bedford 120" Wheelbase for Audio-Visual Publicity

7079. SHRI CHENGALRAYA NAIDU :

SHRI SURENDRA REDDY :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether Government intend to purchase a large number of Bedford 120" wheelbase Full Forward chassis for use in Audio Visual Publicity Programme throughout the country;
- (b) if so, whether Government have sought the advice of an expert body like the Research and Development Organisation of the Defence Department in choosing the best suitable make and model;
 - (c) if not, the reasons therefor; and
- (d) whether Government intend to issue Proprietary Article Certificate for Bedford 120" wheelbase chassis pending its inclusion in the Rate Contract, against the normal accepted procedure of the D. G. S. & D. which requires a certificate to be

issued only when "no other make/brand will be suitable" for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR): (a) Yes. The number will be determined according to requirements.

- (b) and (c). Conventional type of Bedford—120" wheelbase was approved for Audio-Visual Publicity Programme on the advice of the Director of Vehicles (R. and D.), Ministry of Defence. As the full/Forward Control Model of Bedford—120" WB retained all the important technical features of the original Bedford fresh consutation with any other technical authority of the Ministry of Defence, was not considered necessary.
- (d) The question of issuing Proprietory Article Certificate does not arise as Rate Contract for Full Forward Control Model of Bedford has already been concluded by the D. G. S. & D.

Shifting of Cutting Machine Blades of Government Press, Coimbatore

7080. SHRLE. K. NAYANAR: SHRI P. RAMAMURTI: SHRI NAMBIAR: SHRI K. RAMANI:

Will the Minister of WORKS, HOUS-ING AND SUPPLY be pleased to state:

- (a) whether it is a fact that cutting machine blades were taken from Government of India Press, Coimbatore to Government of India Press, Veratty, on the 8th November, 1967;
- (b) the manner in which these blades were taken;
- (c) whether the Manager of the Press accompanied these blades; and
 - (d) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH):
(a) Yes. The blades belong to Government of India Press, Koratty and these wer sent to Government Press, Coimbatore for grinding as there is no grinding arrangement so far at the Koratty Press.